CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No.1751 of 1998

New Delhi, this the 27th day of May, 1999

HON'BLE SHRI N.SAHU, MEMBER(A)

- 1.Baleshwar Pandit S/o Sh.Ram Lakhan Pandit, R/o Qr.No.833,Krishi Kunj, I.A.R.I.,PUSA,New Delhi.
- 2.Arun Kumar Ray,
 S/o Shri Basant Ray,
 R/o WZ-76, Village Todapur,
 New Delhi-110012.

-APPLICANTS

(By Advocate: Shri Chittarajan Hati)

Versus

- 1.I.C.A.R through: Director General, Krishi Bhawan, New Delhi.
- 2.N.B.P.G.R. through: Director, PUSA, New Delhi.

-RESPONDENTS

(By Advocate: Ms.Geetanjali Goyal)

· ORDER(ORAL)

By Hon'ble Shri N.Sahu, Member(A)

Learned counsel for the applicants seeks permission to withdraw the O.A. Permission granted. The O.A. is dismissed as withdrawn.

(N. SAHU) MEMBER(A)

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